## ANF- 2L

# Application For Recognition as Pre-Shipment Inspection Agency for Metal Scrap

(Refer Para 2.55 of HBP)

**Please Note:** The process of application for PSIA is completely electronic and paperless. Applicant(s) may please navigate to the DGFT Website(<a href="https://dgft.gov.in">https://dgft.gov.in</a>)  $\rightarrow$  My Dashboard  $\rightarrow$  Register and selecting 'Register User As' - 'Pre-Shipment Inspection Agency'. The said PSIA official shall thereafter navigate to Services  $\rightarrow$  Pre-Shipment Inspection  $\rightarrow$  Apply for PSIA. No paper copies or scanned copies of this ANF form are to be submitted to any Office(s) of DGFT.

Trade Notice Number	Financial Year:	
2. Agency Particulars		
Name of the Agency		
Address of Head Office*		
Country of Head Office		
City of Head Office		
State of Head Office		
Pin code of Head Office		
Email Address of Head Office		
Phone Number of Head Office		
Details of application fee paid		
*Proof of the address must be subn	nitted along with the application form	

# 3. Membership:

S.	Membership	Member Since	Member upto	Membership proof
No	Details	Date	Date	

4. Mandatory Testing equipments/Machinery for testing metal scrap

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Exp	losi	ves	Dete	ction	Syst	em ha	ving al	oility to	dete	ct Liqu	uid/ Pl	astic/ I	Powder	/
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The photographs of the instruments must be attached, showing the Unique No., which may be uploaded on DGFT website. The Purchase Invoice for the instruments must be attached.

5. Any Other Testing equipments available including laboratory facilities

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6. Inspection Experience

Whether any experience in metal inspection		Total years of Experience in metal inspection	
IIISPECTION		metal inspection	
Quantity of metal scrap	inspected (in MTs) i	n the last 5 years/ de	estinations countrywise
Year of Inspection	Exporting Country	Destination Country	Quantity of Ferrous Scrap Inspected (in Metric Tonnes)
Grand total			
Quantity of metal Non- country-wise	Ferrous scrap inspec	ted (in MTs) in the la	st 5 years/ destination
Year of Inspection	Exporting Country	Destination Country	Quantity of Ferrous Scrap Inspected (in Metric Tonnes)

Grand total	
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7. Intended Area of Operations

Name of Country						
Branch Office Details						
Address of Branch Offices (from where the Inspection would be carried out)	Country of Branch Office	City of Branch Office	State of Branch Office	Pin code of Branch Office	Email Address of Branch Office	Upload Branch Office Rent/ Lease Agreement
carried out)						

## 8. Man Power Details

Manpower: Details of Inspecting persons / inspectors who would carry out inspection: The minimum qualification of the Inspecting officer should not be less than 10 + 2 / Senior High School with Science (physics and Chemistry).

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## 2. Man Power other details

## 3. Attachment Details

Attachment Type	Remark	Attachment Name		

# 9. Declaration:

- I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.
- I / We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for forfeiture of Bank Guarantee and any penal action or other consequences as may be prescribed in law or otherwise warranted.

- I / We hereby undertake that the in case it is found that the consignment is not scrap or prohibited items are present in it, I would be liable to pay a penalty of Rs.10 lakhs, (if based in India) or US\$20,000 (if based in foreign country) and forfeiture of the bank guarantee deposited, in addition to suspension / cancellation of recognition certificate.
- I / We undertake to abide by the provisions of the FT (D &R) Act, 1992, the Rules and Orders framed there under, FTP, HBP and Aayat and Niryat Forms and ITC(HS).
- I / We hereby certify that none of the Proprietor / Partner(s) / Director(s) / Karta / Trustee of firm / company, as the case may be, is / are a Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / Company which has come to adverse notice of DGFT.
- I / We hereby certify that the Proprietor / Partner(s) / Director(s) / Karta / Trustee, as the case may be, of the firm/company is / are not associated as Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / company which is in the caution list of Reserve Bank of India.
  - I/We hereby declare that all the radiation testing equipment/machinery for testing metal scrap as per para 2 are calibrated periodically as per the specifications of manufacturer. In case of failure to ensure the same, I/We shall be liable for appropriate action by DGFT as deemed fit.
  - I hereby certify that I am authorised to verify and sign this declaration as per Paragraph 9.6 of the Foreign Trade Policy.

Tick the box as acceptance of	declaration/ undertaking and fill in	the details below.
Place	Date	
Name	Designation	
Email	Mobile	
Office Address		
Residential		